

SIKKIM

GOVERNMENT



GAZETTE

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GOVERNMENT OF SIKKIM
DEPARTMENT OF PERSONNEL, ADMINISTRATIVE REFORMS AND TRAINING
GANGTOK

No. 51/GEN/DOP.

Dated : 5th July, 2002.

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Sikkim, in consultation with the High Court of Sikkim hereby makes the following rules further to amend the Sikkim Judicial Service Rules (Amendment) Rules, 1975, namely :-

1. 1) These rules may be called the Sikkim Judicial Service (Amendment) Rules, 2002.
2) They shall be deemed to have come into force on the 1st day of July, 1996.
2. In the Sikkim Judicial Service Rules, 1975, for the existing Schedule, the following shall be substituted, namely :-

Sl No.	Name of post	Grade	Number of post	Scale of Pay
1	2	3	4	5
1.	(a) Civil Judge-Cum-Judicial Magistrate	Grade III	4	Rs. 9000-250-1750-300-13150-350-14550
	(b) Civil Judge-cum-Judicial Magistrate	Grade II		If found suitable by High Court on completion of satisfactory and continuous service of five years from the date of entry and has passed the departmental examination, if

any, prescribed by the High Court-Rs. 10750-300-13150-350-14900.

(c) Civil Judge-cum-Judicial Magistrate

Grade I

In found suitable by the High Court after completion of another five years of continuous and satisfactory service-Rs. 12850-300-13150-350-15950-400-17550.

(a) Chief Judicial Magistrate -Cum-Civil Judge

Grade III

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Rs. 12850-300-13150-350-15950-400-17550

(b) Chief Judicial Magistrate -cum-Civil Judge

Grade II

If found suitable by High Court after five years of continuous and satisfactory service-Rs. 14200-350-15950-400-18350.

(c) Chief Jducial Magistrate -cum-Civil Judge

Grade I

If found suitable by the High Court after completion of another five years of continuous and satisfactory service-Rs. 16750-400-19150-450-20500.

D. Dhadul,
Commissioner-cum-Secretary to
the Govt. of Sikkim,
Department of Personnel, Administrative
Reforms & Training.